

9

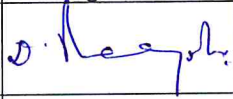
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 289/9/HDB/2018
NAME OF THE COMPANY	Vivimed life Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Token Infotech Solutions
NAME OF THE RESPONDENT(S)	Vivimed life Sciences Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ranga Rao Doradla	PCA	ranga-ca @rediffmail.com 09848025185	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission. PCA for Operational Creditor is present.

Issue notice to Corporate Debtor. Registry to prepare notice, PCA to collect and serve on Corporate Debtor and file proof of service.

List the matter on 23.07.2018


Member (J)

Binnu